

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Notification

No:- 584 of 2026/RC

Dated: 26.02.2026

It is notified for the information of all concerned that Hon'ble the Chief Justice, High Court of J&K and Ladakh, has been pleased to convene a Full Court Reference on 9th March, 2026 (Monday) to condole the sad demise of Hon'ble Mr. Justice V.K.Jhanji, Former Acting Chief Justice of the High Court of J&K and Ladakh, who expired on 23rd February, 2026.

In terms of the High Court notification No. 49/LP dated 16.10.2020, the Full Court reference will be held at 3:00 PM for which the Courts will rise at 2:45 PM and the Courts will be adjourned for the rest of day. The Full Court reference will be held in the Court Room of Hon'ble the Chief Justice at Jammu wing of the High Court.

It is further notified that the Learned Members of the Bar of Srinagar Wing may join the reference proceedings virtually from Srinagar Wing of the High Court for which the link will be shared in due course.

By Order


(M.K.Sharma)

Registrar General

Dated: 26.02.2026

No: 10235-66 /RG/LP

Copy to the:-

1. Assistant Solicitor General, UT of J&K, Jammu/Kashmir for information.
2. Registrar Generals, High Courts of Punjab & Haryana and Himachal Pradesh, for information.
3. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
4. Secretary to Hon'ble Mr/Mrs. Justice _____
.....for information of their Lordships.
5. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
6. Member Secretary, J&K Legal Services Authority, Jammu.
7. Director, J&K Judicial Academy, Jammu.
8. Registrar IT, High Court of J&K and Ladakh, Jammu.
9. Registrar Judicial, High Court of J&K, Jammu/Srinagar for information and with the request to make all necessary arrangement.
10. Pr. District and Sessions Judge, Jammu for information.
11. Director Information, Jammu for information and necessary action.
12. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action.
13. CPC e-Courts High Court of J&K and Ladakh, Jammu for information and for uploading the same on the official website.
14. President High Court Bar Association, Jammu for information.
15. President, Kashmir Advocates Association, Srinagar, for information.
16. Administrative Officer, Office of the Advocate General, Govt. of UT of J&K, Jammu.
17. Mrs. V.K.Jhanji, W/o Hon'ble Mr. Justice V.K.Jhanji for information.


Registrar General